

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 9/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/120/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others  
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others  
UNDER SECTION : 397, 398 & 402

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

① CIBI VISHNU  
COUNSEL FOR  
R

② PRAKASH  
counsel for rep.

3. S. Manjivela Jini, RAJ  
FOR CSR & CO  
FOR PETITIONERS

S. Manjivela

ORDER

Counsels representing both the parties are present. Time is enlarged at request of both the sides. Put up on 19.07.2018.

-sr-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-sr-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)